

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:554
ANSWERED ON:23.11.2009
AMENDMENT IN DISABILITY ACT
Ponnam Shri Prabhakar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Ministry proposes to amend Disability Act;
- (b) if so, the details thereof; and
- (c) the steps being taken to make educational institutions accessible to the disabled in the country including Andhra Pradesh?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) Yes, Sir.

(b) The proposed amendments, inter-alia, broadly cover provisions relating to addition of Autism and Multiple disability as disabilities, universal design, reasonable accommodation, inclusive education, including provision of various facilities in this regard. The amendments also include measures for affirmative action and non-discrimination have been placed on the web site of the Ministry.

(c) Under the Schemes of Sarva Shiksha Abhiyaan and Inclusive Education for Disabled at Secondary Stage, steps are being taken to make educational institutions accessible to the disabled in the country including Andhra Pradesh.